

Title: Reported missing of children in various parts of the country.

SHRI B. MAHTAB (CUTTACK): Sir, the spine-chilling revelation of the Nithari killings in Noida (Uttar Pradesh) has set alarm bells ringing in every State where thousands of children are reported missing every year.

The National Human Rights Commission, in 2004, had said that Orissa, Bihar, Jharkhand, and Chhattisgarh account for the maximum number of missing children and child trafficking, which may be the reason for this. Rarely any investigation of the incidents take place as information about the missing children is simply noted at the police stations and no case is registered. No investigation and follow-up action to rescue the children will take place unless the complaint is registered. There is a need to have this law in place.

Will the Government take urgent steps in this regard? Why is it that the Central Monitoring Commission -- which is supposed to monitor crime against children under the Juvenile Justice Act -- has not met even once since the Act was amended in 2000?

MR. CHAIRMAN: Please put your question.

SHRI B. MAHTAB : Sir, I am putting my question. Does every police station have a juvenile police unit? Can you expect any action, if you do not review implementation?